

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 33/2020/R&S

Ranchi, Dated the 12th August, 2020

In continuation of this Court's earlier notification bearing no. 05/2020/R&S dated 13.05.2020; the Court has been pleased to suspend the 'Note' of Rule 48 (3) of the High Court of Jharkhand Rules, 2001 for another three months from 13.08.2020.

By order of the Court

Sd/-

(Ambuj Nath)

Registrar General